

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-518
IB-358/ND/2020

IN THE MATTER OF:

M/s Perfect Infraengineers Ltd
V/s
M/s L G Electronics India Pvt Ltd

....Applicant

....Respondent

SECTION

U/s 9 of IBC

Order delivered on 21.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

From the perusal of record, we notice that vide order dated 26.02.2020 notice was ordered to be issued against the respondent and the applicant was also directed to file the affidavit of service but the same has not been complied as yet. Therefore, the applicant is prayed to file an affidavit of service within one week from today. List the matter on **18.02.2021**.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)